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st IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 516/2023, I.A. 3116/2024 & I.A. 10834/2025

ZYDUS HEALTHCARE LIMITED & ORS.Plaintiffs

Through: Mr. Chander M. Lall, Senior Advocate

with Ms. Aadya Chawla, Ms. Nandini Choudhar, Ms. Annanya Mehan & Ms.

Mrinalini Goyat, Advocates.

versus

ALDER BIOCHEM PRIVATE LIMITED

....Defendant

Through: Mr. J. Sai Deepak, Senior Advocate

with Mr. Ankur Sangal, Mr. Ankit Arvind, Mr. Raghu Vinayak Sinha &

Mr. Shaurya Pandey, Advocates.

CORAM:

HON'BLE MR. JUSTICE TEJAS KARIA

ORDER 11.09.2025

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I.A.No.22551/2025

- 1. This is an Application filed by the Plaintiff under Section 151 of the Code of Civil Procedure, 1908 seeking condonation of delay of 13 days in filing Reply on behalf of the Defendant to IA No.10834/2025.
- 2. For the reasons stated in the Application, the delay of 13 days in filing the Reply is condoned.
- 3. The Application stands disposed of.

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- 4. The Registry is directed to place the Reply on record. The Plaintiffs shall file Rejoinder thereto, if any, within a period of two weeks.
- 5. List for hearing on 30.10.2025.

TEJAS KARIA, J

SEPTEMBER 11, 2025

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